

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(8)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/647/(IB)/2017
NAME OF THE PETITIONER(S) : HARIVARDHAN STEEL & ALLOYS PVT LTD
NAME OF THE RESPONDENT(S) : EXPERIENCED HI-TECH CONSULTANCY SERVICES PVT LTD
UNDER SECTION : 7 RULE 4

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	

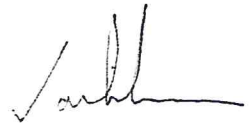
AMASUBRAMANIAM RAJA

COUNSEL FOR APPLICANT



V. CHAV A VENKATESH

Counsel for
Respondent



ORDER

Counsels for both the parties are present. Counsel for the Applicant filed rejoinder. Counsel for the Corporate Debtor prayed for time to place on record the documents in order to show that there is no default on the part of the Corporate Debtor. At request, time is enlarged for arguments. Put up on **23.01.2018 at 10.30 A.M.**

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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